



2026:AHC:46022

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2376 of 2026

Naipal Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ajendra Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 18.02.2026 in paragraph-2 for deletion of the words "There is no post of Khand Vikas Adhikari" while substituting the same with "There is no post of Stenographer in the Office of Khand Vikas Adhikari".
2. The correction application is **allowed** accordingly.

February 27, 2026
N.S.Rathour

(Vikas Budhwar,J.)